

1978 for the trouble over defective rakes of suburban trains;

(b) if so, the number of casualties on both sides and arrest made in this regard; and

(c) the steps taken to check such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Police used one tear-gas shell to disperse the crowd indulging in violence at Victoria Terminus Station on 26-5-1978. No lathi-charge was made by the Police.

(b) No-body was injured by the tear-gas shell but 3 Railway employees, 11 commuters and 2 Police Constables, sustained injuries during the scuffle. 9 outsiders were arrested by the Government Railway Police.

(c) Striking Force of RPF and Police has been kept at vulnerable points to check such incidents. Immediate action has been taken to repair the damaged rakes to avoid inconvenience to the commuters.

Premises of Bharat Petroleum Corporation, Calcutta

346. SHRI SHYAM SUNDER GUP-TA: Will the Minister of PETROLEUM, CHEMICALS & FERTILIZERS be pleased to state:

(a) whether Bharat Petroleum Corporation, Calcutta has rented out their depot at 49 Canal East Road, Calcutta to M/s Sewnarayan Khub Chand of Calcutta;

(b) if so, when these premises were rented out and the terms thereof;

(c) what is the total amount paid to the Corporation as rent till 30th June, 1978; and

(d) whether Government propose to get these premises vacated from M/s Sewnarayan Khub Chand?

- THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):
(a) Yes, Sir.

(b) The agreement was made in the middle of 1970 but became operative from middle of 1972. The rental recovered from July 1972 to September 1976 was Rs. 14,500 per annum at the rate of Rs. 3625 per quarter. From October 1976 it was raised to Rs. 4632.68 per quarter.

(c) Rs. 94,053.76

(d) This is a matter for the company to decide.

रेलवे के भोजनालयों में चतुर्थ श्रेणी के अस्थाई कर्मचारी

347. श्री मनोहर लाल : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेलवे के भोजनालयों और कैंटीनों में चतुर्थ श्रेणी के कर्मचारियों को दो वर्ष की अवधि से भी अधिक समय तक अस्थाई रखा जाता है;

(ख) यदि हां, तो क्या यह भी सच है कि दस वर्ष से अधिक समय तक कार्य करने पर भी उन्हें अस्थाई रखा जाता है और उन्हें दैनिक मजदूरों वाले श्रमिकों को दिया जाने वाला वेतन दिया जाता है; और

(ग) यदि हां, तो क्या सरकार का चतुर्थ श्रेणी के कर्मचारियों की शीघ्र ही स्थायी करने का कोई प्रस्ताव है और यदि हां, तो उसका ब्यौरा क्या है और यदि नहीं, तो इसके मुख्य कारण क्या हैं ?

रेल मंत्रालय में राज्य मंत्री (श्री निखाराम): (क) और (ख). रेलों के खान-पान विभाग में, नियमित वेतनमान के बेयरों के प्रतिरिक्त कमीशन पर काम करने वाले बेयरे भी होते हैं जो रेल कर्मचारी नहीं होते हैं लेकिन उनके द्वारा की गयी बिक्री के प्रतिफल के रूप में उन्हें कमीशन का भुगतान किया जाता है ।